

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 95 of 2013

Dated : 25th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BMM Ispat Ltd. ...Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Kumar Mihir

**Counsel for the Respondent(s): Proxy counsel for
Mr. V. Srinivasa Raghavan**

ORDER

The learned counsel for the Appellant seeks some time for filing certain documents.

Post the matter for further hearing on **17.12.2013.**

**(Rakesh Nath)
Technical Member
Ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**